

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 07.11.2020

NOTICE

Take notice that the following matter adjourned on 30.09.2020 will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 785 of 2020 Part Heard	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	30.09.2020	18.11.2020

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar